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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/ 9977 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Kangkan Bhardwaj,
Deputy Registrar (Recruitment-I),
Gauhati High Court

Dated Guwahati, the 7th October, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Your letter dated 26.09.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail LTC for the block period of 2022-2025, to travel to Puri, Odisha (Guwahati to Bhubaneswar via Kolkata through flight, Bhubaneswar to Puri through vehicle, Puri to Bhubaneswar through vehicle, Bhubaneswar to Kolkata through flight and Kolkata to Guwahati through flight), along with your mother Smti. Dipali Devi and wife Smti. Anjana Devi, w.e.f. 28.10.2023 to 05.11.2023, by the shortest possible route, as per existing Rules.

You have been allowed to draw Rs. 1,20,000/- (Rupees one lakh and twenty thousand) as 80% advance payment towards your proposed LTC for the block period 2022-2025.

Thanking you,

Yours faithfully,

SD/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 9977-9980 /A.

Dated 7th October, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

SD/-
6/10/23

REGISTRAR(VIGILANCE)

SD/-
05.10.2023